

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The State Governments have been requested from time to time to take sustained and effective measures to unearth unlicensed weapons and to prevent illicit manufacture. Arms Act, 1985 was also amended vide Arms (Amendment) Act, 1983. Under the amended provision of the Act, punishment for offences involving manufacture, sale and possession of illicit arms has been enhanced.

(c) Information is being collected.

**Contract of a Restaurant of Ashok Hotel  
to a Private Party**

5568. SHRI NARAYAN CHOUBEY :  
Will the Minister of TOURISM AND  
CIVIL AVIATION be pleased to state :

(a) whether one of the restaurant in Ashok Hotel, New Delhi has been given on contract to a private party;

(b) if so, the terms and conditions of the contract signed between the management and the contractor;

(c) the total sale of the restaurant after the same had been given on contract;

(d) the total number of employees employed by the contractor and the service conditions applicable to the employees; and

(e) the reasons for contracting out the restaurant to a private party ?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND CIVIL  
AVIATION (SHRI ASHOK GEHLOT):

(a) to (e) Keeping in view the business interests of the Ashok Hotel, ITDC has given one of the restaurants serving Chinese food to a firm of Indian nationals on profit-sharing basis for 5 years commencing from 15-1-84. The contractors will take 65% of the sales and bear the cost of raw-materials/gas used in the kitchen and meet salaries and wages of the staff. 35% of the sales will go to Ashok Hotel.

The sales of the said restaurant since

its inception upto 31.3.85 are of the order of Rs. 27 lakhs.

The contractors have employed 35 persons in the restaurant. Since the restaurant is operated by a private party, the service conditions of the employees are regulated by the contractor.

**Deployment of C.I.S.F. in State**

5569. SHRI DEBI GHOSAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the present strength of the Central Industrial Security Force;

(b) the crime prone areas in which large deployment of C.I.S.F. has been made; and

(c) state-wise break-up of the present deployment of C.I.S.F. ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA):

(a) 42,077 as on 1.4.1985.

(b) The deployment of CISF in public sector undertakings is made after a survey, which includes, *inter-alia*, the criminal activities of the area. The CISF is inducted for ensuring better protection and security of the undertakings, in accordance with the provisions of the CISF Act. The CISF is deployed in each undertaking on the need based pattern.

(c) The information is furnished in the attached statement.

**Statement**

*State-wise Break-up of present Deployment of  
CISF*

State	Present Deployment
1	2
Andhra Pradesh	2462
Assam	924
Bihar	8933
Delhi	673
Gujarat	984

1	2
Haryana	631
J & K	271
Rerala	1733
Karnataka	578
Maharashtra	1071
Goa	255
Madhya Pradesh	5570
Nagaland	132
Orissa	2785
Punjab	421
Rajasthan	1467
Tamil Nadu	1768
Uttar Pradesh	3678
West Bengal	7741
Total	42077

Note : The above figures include personnel posted in the CISF Headquarters, Zonal Headquarters, Group Headquarters, Training Institutes, and Reserves.

**Violation of Immigration Rules in Gulf Countries by Indians**

5570. SHRI MULLAPPALLY RAMA CHANDRAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Office

(i) Cochin (including Liaison

Office, Trivandrum)

(ii) Calicut

	Year		
	1982	1983	1984
(i) Cochin (including Liaison Office, Trivandrum)	1,49,043	1,49,789	1,20,668
(ii) Calicut	96,754	91,829	65,340

(a) whether it has been brought to the notice of the Government that a number of Indians in the gulf countries are violating immigration and labour rules of these countries; and

(b) if so, the number of such instances reported to Government during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) Yes, Sir.

(b) Information is being collected.

**Issue of Passports and Demand of more Posts in Regional Passport Offices**

5571. SHRI K. P. UNNIKRISHNAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total number of passports issued by the Regional Passport Offices at Trivandrum, Cochin and Calicut since 1982 year-wise;

(b) sanctioned strength of personnel in these offices and number of vacancies unfilled; and

(c) whether there has been demand for sanctioning more posts ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :